

**ORISSA HIGH COURT****FILING REPORT AS ON :19/05/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0003296/2020	RABINARAYAN SINGYH @ RAMESH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KHARIAR /34 /2020 () //
2	BLAPL/0003297/2020	CHUMAN SABAR VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KHARIAR /34 /2020 () //
3	BLAPL/0003298/2020	PRASANTA @ ANIL @ ANIL PRASANTA MINZSUSHIL KUMAR PATNAIK VS STATE OF ODISHA	VS	DEOGARH /219 /2018 () //
4	BLAPL/0003299/2020	SURAJ XALXO @ LAKRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAJNAGAR /181 /2016 () //
5	BLAPL/0003300/2020	SUSANTA BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	GRAM GANJAM /86 /2019 () //
6	BLAPL/0003301/2020	SAMIR SASMAL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	GRAM GANJAM /77 /2019 () //
7	BLAPL/0003302/2020	ARUN KUMAR MAHANKUDA @ GOUDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /104 /2020 () //
8	BLAPL/0003303/2020	RANJIT KUMAR BEHERA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/58 /2020 () //
9	BLAPL/0003304/2020	SAMA RAJU KADRAKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	K.SINGHPUR /118 /2019 () //
10	BLAPL/0003305/2020	SUDAN KASYAP VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KUNDRA /49 /2019 () //
11	BLAPL/0003306/2020	BIJAY @ BIJAY KUMAR PANDA VS STATE OF ODISHA	SATYARANJAN MISHRA VS	MARINE PS AT DHAMARA /27 /2013 () //

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12	BLAPL/0003307/2020	NEPAL DEEP VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /172 /2019 () //
13	BLAPL/0003308/2020	MAIYADIN RAMGULAM YADAV VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /90 /2020 () //
14	BLAPL/0003309/2020	PRADEEP DORA VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHAMNAGAR /33 /2019 () //
15	BLAPL/0003310/2020	BILASH ROUT VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BANARAPAL /28 /2020 () //
16	BLAPL/0003311/2020	DEEPAK SONKAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /36 /2020 () //
17	BLAPL/0003312/2020	ASHOK NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BANTALA /137 /2019 () //
18	BLAPL/0003313/2020	KALANDI DAS @ KALIA VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	NIMAPADA /286 /2018 () //
19	BLAPL/0003314/2020	RAJU @ RAJENDRA ROUT VS STATE OF ODISHA	UDIT RANJAN JENA VS	BHADRAK TOWN /404 /2019 () //
20	BLAPL/0003315/2020	AJAYA SATNAMI VS STATE OF ODISHA	BIJAY KUMAR BEHERA-1 VS	NAWAPARA /30 /2020 () //
21	BLAPL/0003316/2020	BAIDHAR BINDHANI VS STATE OF ODISHA	NIRANJAN LENKA VS	BADSAHI /96 /2017 () //
22	BLAPL/0003317/2020	ANGADA @ BISHNU NAHAK VS STATE OF ODISHA	PULAKESH MOHANTY VS	KHALLIKOTE /107 /2020 () //
23	BLAPL/0003318/2020	ALOK JENA	S.S.CHHUALSINGH	KHURDA P.S. /67 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003319/2020	DEBASHIS @ DEBASIS BARIK	RASHMI KANTA ACHARYA	RENGALI (SAMBALPUR) /67 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003320/2020	KRISHNA @ PRAMOD KUMAR SETH	DURLLABHA RANJAN MISHRA	BOLANGIR SADAR /27 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003321/2020	SANJAY BEHERA	SUSHANTA KUMAR SAMANTARAY	LALBAG /108 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0003322/2020	BAJRANGA PRADHAN	SOUMYA RANJAN DAS	UDITNAGAR /16 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003323/2020	ABRAHAM NAYAK	BIKASH KUMAR ROUSTRAY	MOHANA /118 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003324/2020	MAHESWAR JENA	H.N.MOHAPATRA	GOP /56 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0003325/2020	NARAN @ NARAYAN PAHAN	PUAKESH MOHANTY	KHALLIKOTE /197 /2011
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0003326/2020	BAIDHARA MOHANTA	SAMIR KUMAR MISHRA	BETNOTI /95 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0003327/2020	BIJAYA ROUT @ BIJU	DEEPAK KUMAR SAHOO	KENDRAPARA /273 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0003328/2020	KATA @ DEEPU @ SILPATARU SWAIN	DEEPAK KUMAR SAHOO	KENDRAPARA /139 /2017
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0003329/2020	SANTOSH MALLIK	DEEPAK KUMAR SAHOO	KENDRAPARA /273 /2019
		VS	VS	()

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35	BLAPL/0003330/2020	STATE OF ODISHA KAILASH BEHERA VS	ASHOK KUMAR DAS VS	// TITILAGARH /74 /2019 ()
36	BLAPL/0003331/2020	STATE OF ODISHA SAROJ KUMAR MISHRA VS	SURYAKANTA DWIBEDI VS	// BAUNISUNI /27 /2020 ()
37	BLAPL/0003332/2020	STATE OF ODISHA DHANU BAHADUR VS	PABITRA KUMAR NAYAK VS	// RAGHUNATHPALI /279 /2019 ()
38	BLAPL/0003333/2020	STATE OF ODISHA ANUP MANHIRA @ LALU VS	BIJAYA KUMAR RAGADA VS	// KHETRARAJPUR /23 /2017 ()
39	BLAPL/0003334/2020	STATE OF ODISHA JOGENDRA MUNDA VS	BIJAYA KUMAR RAGADA VS	// MAHULPALI /15 /2020 ()
40	BLAPL/0003335/2020	STATE OF ODISHA SANTOSH KUMAR PALEI VS	BANOJA KUMAR PATNAIK VS	// NIRAKARPUR /141 /2014 ()
41	BLAPL/0003336/2020	STATE OF ODISHA RUDRA NAYAK VS	SURYAKANTA DWIBEDI VS	// KOSAGUMUDA /22 /2020 ()
42	BLAPL/0003337/2020	STATE OF ODISHA PRADEEP KUMAR @ PRADIP KUMAR VS	AMIT PRASAD BOSE VS	// KUNDRA /51 /2019 ()
43	BLAPL/0003338/2020	STATE OF ODISHA ANU @ ANWAR KHAN VS	S.K.BHANJADEO VS	// KHURDA MODEL /67 /2020 ()
44	BLAPL/0003339/2020	STATE OF ODISHA SANTOSH DEHURY VS	SURYAKANTA DWIBEDI VS	// BAUNISUNI /27 /2020 ()
45	CMP/0000354/2020	STATE OF ODISHA KOCHILESWAR HIGH SCHOOL MANAGING COMMITTEE VS BHAKTABALLAV DASH	ANMICHAPATRA VS	// // ()

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46	CMP/0000355/2020	SAMPAD KUMAR DASH VS TRILOCHAN DASH	H.N.MOHAPATRA VS	// 0 //
47	CONTC/0001567/2020	ARNAPURNA NAYAK VS PRADIPTA KU.MOHAPATRA, I.A.S.	RAJENDRA KUMAR PRADHAN VS	// 0 //
48	CONTC/0001568/2020	M/S.BANSAL INFRA PROJECTS PVT. LTD. VS ER. SRI PRASANTA KU.PATRA	ADV. VS	// 0 //
49	CONTC/0001569/2020	SATYABADI PADHI VS SANJEEV CHOPRA, I.A.S.	ADV. VS	// 0 //
50	CONTC/0001570/2020	GOPIRAM AGARWALLA VS SUSANTA SUTAR	ADV. VS	// 0 //
51	CONTC/0001571/2020	RAMESH CHANDRA DIPA VS LALATENDU MISHRA, O.A.S.	ADV. VS	// 0 //
52	CONTC/0001572/2020	BABRUBAHAN SAHU @ BABRU BAHAN SAHU VS SURENDRA KUMAR, I.A.S.	ADV. VS	// 0 //
53	CONTC/0001573/2020	BHAJARAM SAHU VS SURENDRA KUMAR, I.A.S.	ADV. VS	// 0 //
54	CONTC/0001574/2020	GHANASHYAM BISWAL VS SURENDRA KUMAR, I.A.S.	ADV. VS	// 0 //
55	CONTC/0001575/2020	BIDULATA BISWAL VS SURENDRA KUMAR, I.A.S.	ADV. VS	// 0 //
56	CONTC/0001576/2020	DEBARCHAN PADHAN VS SURENDRA KUMAR, I.A.S.	adv. VS	// 0 //
57	CONTC/0001577/2020	RUKDHAR MAJHI	ADV.	//

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		VS	VS	0
58	CONTC/0001578/2020	SURENDRA KUMAR, I.A.S. MUKHA MAJHI	ADV.	//
		VS	VS	0
59	CONTC/0001579/2020	SURENDRA KUMAR, I.A.S. BHODEBA NAIK	ADV.	//
		VS	VS	0
60	CONTC/0001580/2020	SURENDRA KUMAR JASOBANTA MAJHI	ADV.	//
		VS	VS	0
61	CONTC/0001581/2020	SURENDRA KUMAR, I.A.S. NILAMBAR GAHIR	ADV.	//
		VS	VS	0
62	CONTC/0001582/2020	SURENDRA KUMAR, I.A.S. LOKNATH SA	ADV.	//
		VS	VS	0
63	CONTC/0001583/2020	SURENDRA KUMAR, I.A.S. DULANI NAIK	ADV	//
		VS	VS	0
64	CONTC/0001584/2020	SURENDRA KUMAR, I.A.S. LINGESWAR NAIK	ADV	//
		VS	VS	0
65	CONTC/0001585/2020	SURENDRA KUMAR, I.A.S. KASHINATH PADHAN	ADV	//
		VS	VS	0
66	CONTC/0001586/2020	SURENDRA KUMAR, I.A.S. PUSPA SA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
67	CONTC/0001587/2020	SURENDRA KUMAR, I.A.S. PUNYABANTA PADHAN	ADV	//
		VS	VS	0
68	CONTC/0001588/2020	SURENDRA KUMAR, I.A.S. KALAKRUSHNA SA @ KALAKRUSHNA SAHU	ADV	//
		VS	VS	0

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69	CONTC/0001589/2020	SURENDRA KUMAR, I.A.S. SIBA MAJHI VS	ADV VS	// // ()
70	CONTC/0001590/2020	SURENDRA KUMAR, I.A.S. PURUSOTTAM PADHIARY VS	ADV VS	// // ()
71	CONTC/0001591/2020	ATISH CHANDRA GHOSH PRAKASH KUMAR JENA VS	SATYABRATA MOHANTY VS	// // ()
72	CONTC/0001592/2020	SANJIV CHOPRA, I.A.S. NARAYAN SAHU VS	ADV VS	// // ()
73	CRLA/0000289/2020	SURENDRA KUMAR, I.A.S. SONU @ SADHU CHARAN BISOYI VS	ABHIJIT DAS VS	// BHANJANAGAR /77 /2019 ()
74	CRLA/0000290/2020	STATE OF ODISHA BHAJIA @ SANJAY BEHERA VS	ARUN KUMAR ACHARYA VS	// PIPLI /91 /2019 ()
75	CRLA/0000291/2020	STATE OF ODISHA TIMSEN SAHU VS	BITAS KU SWAIN VS	// / /0 ()
76	CRLMC/0001029/2020	STATE OF ODISHA RABINDRANATH BARIK @ RABINDRA BARIKPRABHAS CHANDRA JENA VS	VS	// BEGUNIA P.S. /117 /2018 ()
77	CRLMC/0001030/2020	STATE OF ODISHA PABITRA NARAYAN MOHANTY VS	ARUN KUMAR PATRA VS	// / /0 ()
78	CRLMP/0000526/2020	TRILOCHAN SAHU SUJIT KUMAR SAMAL VS	SRIKANTA MAHUNTA VS	// / /0 ()
79	CRLREV/0000271/2020	DIRECTOR GENERAL OF POLICE MANU ROUT VS	SARBESWAR BEHERA VS	// / /0 ()
		STATE OF ODISHA		//

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80	CRLREV/0000272/2020	ASHOK HARIJAN @ JAGAT VS STATE OF ODISHA	DEBASIS TRIPATHY VS	UMERKOTE /15 /2020 () //
81	CRLREV/0000273/2020	MADRASIA @ KABIRAJ MUNDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MAHULPALI /15 /2020 () //
82	CRLREV/0000274/2020	PRADEEP KUMAR SETHY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KHARABEL NAGAR P.S. /145 /2013 () //
83	MACA/0000352/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. VS KABITA BEHERA	ANURAG SAHUPATHY VS	// () //
84	MACA/0000353/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. VS HIRAMAI HEMBRAM	DEBASIS TRIPATHY VS	// () //
85	MACA/0000354/2020	THE NEW INDIA ASSURANCE CO. LTD. VS LALITA DEVI	SUBHA BIKASH PANDA VS	// () //
86	MACA/0000355/2020	NATIONAL INSURANCE CO. LTD. VS NAMITA MITRA	ANUPAM DASH VS	// () //
87	RSA/0000139/2020	PURANDARA DEHURY VS ALAKA AGARWALLA	SOUMYA RANJAN DAS VS	// () //
88	RSA/0000140/2020	MAHESWAR BEHERA VS BANAMALI BEHERA	S.K.NAYAK (2) VS	// () //
89	RVWPET/0000228/2020	SARAT MAHABHOI VS RISHAB PROMOTERS PVT. LTD.	ADV. VS	// () //
90	RVWPET/0000229/2020	SARAT MAHABHOI VS RISHAB PROMOTERS PVT. LTD.	ADV. VS	// () //
91	RVWPET/0000230/2020	SARAT MAHABHOI	ADV.	//



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		VS	VS	0
92	RVWPET/0000231/2020	RISHAB PROMOTERS PVT. LTD. SARAT MAHABHOI	ADV.	//
		VS	VS	0
93	RVWPET/0000232/2020	RISHAB PROMOTERS PVT. LTD. SARAT MAHABHOI	ADV.	//
		VS	VS	0
94	RVWPET/0000233/2020	RISHAB PROMOTERS PVT. LTD. SARAT MAHABHOI	ADV.	//
		VS	VS	0
95	RVWPET/0000234/2020	RISHAB PROMOTERS PVT. LTD. SARAT MAHABHOI	adv.	//
		VS	VS	0
96	RVWPET/0000235/2020	RISHAB PROMOTERS PVT LTD SARAT MAHABHOI	adv.	//
		VS	VS	0
97	WA/0000247/2020	RISHAB PROMOTERS PVT. LTD. ARATI DIKHIT	SIDHANT KUMAR JENA	//
		VS	VS	0
98	WA/0000248/2020	STATE OF ODISHA ODISHA YASHODA SANGHA	SASIM AJITAV PATNAIK	//
		VS	VS	0
99	WA/0000249/2020	STATE OF ODISHA STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
100	WA/0000250/2020	NABA KISHORE CHOUDHURY STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
101	WP(C)/0012410/2020	NABA KISHORE MOHAPATRA PRAVAT KUMAR PADHI	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
102	WP(C)/0012411/2020	STATE OF ODISHA LAXMIDHAR SENAPATI	BIGYAN KUMAR SHARMA	//
		VS	VS	0

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103	WP(C)/0012412/2020	STATE OF ODISHA SARAT CHANDRA SAMAL VS	SUBIR PALIT VS	// // 0
104	WP(C)/0012413/2020	NATIONAL ALUMINIUM COMPANY LIMITED(NALCO) DHRUBA CHARAN SAHOO VS	SIDHESWAR MALLIK VS	// // 0
105	WP(C)/0012414/2020	STATE OF ODISHA CHITTARANJAN MANGARAJ VS	M.PRATAP @ P.K. MOHAPATRA VS	// // 0
106	WP(C)/0012415/2020	STATE OF ODISHA DANDAPANI VADATYA VS	ANJAN KUMAR BISWAL VS	// // 0
107	WP(C)/0012416/2020	UCO BANK GITANJALI BEHERA VS	L.K.MOHANTY VS	// // 0
108	WP(C)/0012417/2020	STATE OF ODISHA CHANDAN KUMAR PANDA VS	DEBARANJAN RAY VS	// // 0
109	WP(C)/0012418/2020	STATE OF ODISHA M/S.MERICA AGRO PRODUCTS PVT.LTD VS	SASIM AJITAV PATTNAIK VS	// // 0
110	WP(C)/0012419/2020	STATE OF ODISHA SURESH KATUAL VS	L.K.MOHANTY VS	// // 0
111	WP(C)/0012420/2020	STATE OF ODISHA KHETRAMANI MUDULI VS	SARBESWAR BEHERA VS	// // 0
112	WP(C)/0012421/2020	UNION OF INDIA MUKTAR KHAR VS	MANOJ KUMAR MOHANTY VS	// // 0
113	WP(C)/0012422/2020	UNION OF INDIA MAYADHAR SWAIN VS	M.R.PADHI VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0012423/2020	RAM CHANDRA SINGH VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
115	WP(C)/0012424/2020	SABITRI MANTRY VS STATE OF ODISHA	BIBUDUTTA PANDA VS	// 0 //
116	WP(C)/0012425/2020	SHIBA SANKAR DANDSENA VS STATE OF ODISHA	KRUSHNA CH.DASH VS	// 0 //
117	WP(C)/0012426/2020	BISHNU MISHRA VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
118	WP(C)/0012427/2020	BABURAM BAHADUR VS STATE OF ORISSA	S.P.NATH VS	// 0 //
119	WP(C)/0012428/2020	RABINDRA NATH MALLICK VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
120	WP(C)/0012429/2020	URMILA GARATIA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
121	WP(C)/0012430/2020	ANANGA KUMAR OTTA VS UNION OF INDIA	SUSANTA KUMAR DASH VS	// 0 //
122	WP(C)/0012431/2020	JAGANNATH PARIDA VS UNION OF INDIA	PRAVASH CH.JENA VS	// 0 //
123	WP(C)/0012432/2020	SUNAKAR PRADHAN VS STATE OF ODISHA	DEBA RANJAN MOHAPATRA VS	// 0 //
124	WP(C)/0012433/2020	DR.ATUL KRUSHNA MOHANTY VS STATE OF ODISHA	RAMAKANT MOHANTY VS	// 0 //
125	WP(C)/0012434/2020	ARUN KUMAR ACHARYA	ARUN KUMAR PATRA	//

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		VS	VS	0
		NATIONAL HIGHWAY AUTHORITY OF INDIA		//
126	WP(C)/0012435/2020	M/S.ORIENSOL SYSTEMS PVT LTD	TAPAN KUMAR SAHOO	//
		VS	VS	0
		INDIAN OIL CORPORATION LTD		//
127	WP(C)/0012436/2020	HARA PRASAD SAHOO	S.D.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0012437/2020	ANJAN KUMAR SAHOO	DAYANIDHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0012438/2020	M/S.RAM KUMAR AGRAWAL ENGINEERS PVT LTD	PRANBODHA CH.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0012439/2020	SAROJ KUMAR NAG	BIJAY KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0012440/2020	PRAKASH KUMAR SWAIN	MANMAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0012441/2020	DURYODHAN SAMAL	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		DIRECTOR GENERA RPF,RAILWAY BOARD		//
133	WP(C)/0012442/2020	RAMA PANI	SUMANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0012443/2020	SAMARENDRA DWIBEDY	SUMANTA KUMAR NAYAK	//
		VS	VS	0
		COLLECTOR AND DISTRICT MAGISTRATE BARAGARH		//
135	WP(C)/0012444/2020	MANDAKINI DEEP	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0012445/2020	AMBHOJA PRASAD MAJHI	H.K.ROUT	//
		VS	VS	0

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137	WP(C)/0012446/2020	STATE OF ODISHA UMESH CHANDRA PRADHAN VS	H.K.ROUT VS	// // 0
138	WP(C)/0012447/2020	STATE OF ODISHA KUNDAN BHOI VS	H.K.ROUT VS	// // 0
139	WP(C)/0012448/2020	STATE OF ODISHA RANJITA PUROHIT VS	H.K.ROUT VS	// // 0
140	WP(C)/0012449/2020	STATE OF ODISHA AJOYA KUMAR ORAM VS	H.K.ROUT VS	// // 0
141	WP(C)/0012450/2020	STATE OF ODISHA KRISHNA PANDA VS	H.K.ROUT VS	// // 0
142	WP(C)/0012451/2020	STATE OF ODISHA PRAMOD KUMAR TRIPATHY VS	H.K.ROUT VS	// // 0
143	WP(C)/0012452/2020	STATE OF ODISHA GEETANJALI DAS VS	H.K.ROUT VS	// // 0
144	WP(C)/0012453/2020	STATE OF ODISHA NABIN KUMAR NANDA VS	H.K.ROUT VS	// // 0
145	WP(C)/0012454/2020	STATE OF ODISHA LINGARAJ PRADHAN VS	H.K.ROUT VS	// // 0
146	WP(C)/0012455/2020	STATE OF ODISHA PUSPANJALI PATTANAIAK VS	H.K.ROUT VS	// // 0
147	WP(C)/0012456/2020	STATE OF ODISHA MAGUNI PRADHAN VS STATE OF ODISHA	H.K.ROUT VS	// // 0 //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/05/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	WP(C)/0012457/2020	SUDESNA HOTA VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
149	WP(C)/0012458/2020	M/S.GURU KRIPA TRANSPORT AND LOGISTICS VS MAHANADI COALFIELDS LIMITED	VIJIT PATNAIK VS	// 0 //
150	WP(C)/0012459/2020	MANAS RANJAN SWAIN VS UNION OF INDIA	M/S.BIPLAB MOHANTY VS	// 0 //
151	WP(C)/0012460/2020	PRESIDENT, VILLAGE COMMITTEE VS UNION OF INDIA	M/S.HIMANSHU SEKHAR MISHRA VS	// 0 //
152	WP(C)/0012461/2020	DILESWAR NAIK VS STATE OF ODISHA	SUBRAT MISHRA VS	// 0 //
153	WP(C)/0012462/2020	SUDARSHAN BAG VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
154	WP(C)/0012463/2020	SHIVARAM PRADHAN VS STATE OF ODISHA	SUSANT KUMAR PRADHAN VS	// 0 //
155	WP(C)/0012464/2020	SURESH CHANDRA MOHAPATRA VS STATE OF ODISHA	M/S.D.P.JENA VS	// 0 //
156	WP(C)/0012465/2020	DHANESWAR SAHOO VS STATE OF ODISHA	SAMIR KUMAR BEHERA VS	// 0 //
157	WP(C)/0012466/2020	DIBYAJYOTI MINES AND INFRA.PVT.LTD. VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
158	WP(C)/0012467/2020	KUMARI JHADIA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
159	WP(C)/0012468/2020	PRANBANDHU DHAL	KRUSHNA CH.DASH	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/05/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
160	WP(C)/0012469/2020	PAWAN KUMAR SUNDARKA	DURGA PRASANNA MISHRA	//
		VS	VS	()
		B.M.,H.D.F.C.BANK		//
161	WP(C)/0012470/2020	SITANATH JENA	M/S.B.K.BEURA	//
		VS	VS	()
		THE COUNSELLOR, CONSUMER COUNSELLING CENTER,BBSR		//
162	WP(C)/0012471/2020	M/S.S.S.CONSTRUCTION	SHUBHENDU KUMAR PARIDA	//
		VS	VS	()
		M.D.CUM CEO, INDUSIND BANK LTD.		//
163	WP(C)/0012472/2020	PURNA CHANDRA MISHRA	M/S.SIDHARTH PRASAD DAS	//
		VS	VS	()
		STATE OF ODISHA		//
164	WP(C)/0012473/2020	KABIRAJ BEHERA	M/S.A.PATTANAİK	//
		VS	VS	()
		STATE OF ODISHA		//
165	ABLAPL/0005502/2020	BALIA @ BALARAM @ DHIRENDRA KHATUASATYA RANJAN MULIA		JAGATPUR /95 /2020
		VS	VS	()
		STATE OF ODISHA		//
166	ABLAPL/0005503/2020	ASHOK PERUA	DIBYA JYOTI SAHOO	/380 /2017
		VS	VS	()
		STATE OF ODISHA		//
167	ABLAPL/0005504/2020	BISWAMBAR MALIK @ SUKUTA MALIK	DIBYA JYOTI SAHOO	TIHIDI /112 /2018
		VS	VS	()
		STATE OF ODISHA		//
168	ABLAPL/0005505/2020	BISWAMBAR MALIK @ SUKUTA MALIK	DIBYA JYOTI SAHOO	TIHIDI /113 /2018
		VS	VS	()
		STATE OF ODISHA		//
169	ABLAPL/0005506/2020	SUKANTI NAYAK	BIBHUDANANDA MOHAPATRA	BHANJANAGAR /104 /2020
		VS	VS	()
		STATE OF ODISHA		//
170	ABLAPL/0005507/2020	SIMA @ SIMANCHAL NAYAK	ASHOK DAS	PATTAPUR (ASKA) /241 /2019
		VS	VS	()

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**FILING REPORT AS ON :19/05/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	ABLAPL/0005508/2020	STATE OF ODISHA BUBU SAHOO VS	CHITTARANJAN PATTNAIK VS	// DHENKANAL SADAR /25 /2020 ()
172	ABLAPL/0005509/2020	STATE OF ODISHA KULAMANI PALTASINGH VS	KISHORE KUMAR MISHRA VS	// PURI SADAR /123 /2020 ()
173	ABLAPL/0005510/2020	STATE OF ODISHA TRINATH NAIK @ KHORA VS	TUKUNA KUMAR MISHRA VS	// /01 /2020 ()
174	ABLAPL/0005511/2020	STATE OF ODISHA PARIKHIT NAIK VS	TUKUNA KUMAR MISHRA VS	// DORAGUDA PS /92 /2020 ()
175	ABLAPL/0005512/2020	STATE OF ODISHA SUBASH NAIK VS	TUKUNA KUMAR MISHRA VS	// DORAGUDA PS /86 /2020 ()
176	ABLAPL/0005513/2020	STATE OF ODISHA RABINDRA NAIK VS	NITYANANDA MOHAPATRA VS	// / /0 ()
177	ABLAPL/0005514/2020	STATE OF ODISHA TAHASIL MAJHI VS	SACHIDANANDA PADHEE VS	// barpalli /115 /2020 ()
178	ABLAPL/0005515/2020	STATE OF ODISHA NIBASI @ NIBASINI ROUT VS	SIBA PRASAD MISHRA VS	// BANKI /128 /2020 ()
179	ABLAPL/0005516/2020	STATE OF ODISHA SARAT SAHU @ SARAT KUMAR SAHOO VS	RAJIB LOCHAN PATTNAIK VS	// BHOGRAI /81 /2020 ()
180	ABLAPL/0005517/2020	STATE OF ODISHA NILAKANTHA GOUDA VS	J.SAMANTRAY VS	// ASKA /96 /2017 ()
181	ABLAPL/0005518/2020	STATE OF ODISHA KALIA BEHERA @ SAMIRA BEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// ANGUL TOWN /494 /2020 () //



**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
182	ABLAPL/0005519/2020	DHIREN KUMAR MAJHI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	CHHENDIPADA /92 /2020 () //
183	ABLAPL/0005520/2020	DEBENDRA SURUJAL VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	ULLUNDA /40 /2020 () //
184	ABLAPL/0005521/2020	CHUMKI BIBI @ PARWEEN BIBI VS STATE OF ODISHA	KASHINATH PATTNAIK VS	DARGHA BAZAR /40 /2020 () //
185	ABLAPL/0005522/2020	PANCHANARAYAN SINGH VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	KHARIAR /85 /2020 () //
186	ABLAPL/0005523/2020	BABU SENDHA @ SANJAY KUMAR SENDHA @ ANNA CHANDRA BEHERA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	KHAIRA /91 /2020 () //
187	ABLAPL/0005524/2020	JAYAKRUSHNA SRICHANDAN @ MITU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JANKIA P.S. /101 /2020 () //
188	ABLAPL/0005525/2020	DINAMANI PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /70 /2020 () //
189	ABLAPL/0005526/2020	HAPPY MARTHA @ SAMIR KUMAR MARTHA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JANKIA P.S. /6 /2020 () //
190	ABLAPL/0005527/2020	RUPARANI ROY @ MOHANTY VS STATE OF ODISHA	K.K.BHUYAN VS	/ /0 () //
191	ABLAPL/0005528/2020	PROMOD KUMAR DASH VS STATE OF ODISHA	N.K.MISHRA VS	/ /0 () //
192	ABLAPL/0005529/2020	KUNJAMAL NIAL VS STATE OF ODISHA	RAMDAS ACHARY VS	SINAPALI /78 /2020 () //
193	ABLAPL/0005530/2020	MANORAMA BARIK	PRABASH CH.JENA	BEGUNIA P.S. /117 /2018

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	()
		STATE OF ODISHA		//
194	ABLAPL/0005531/2020	SONIYA @ SANYASI SUBUDHI	P.K.MAHARAJ	/176 /2020
		VS	VS	()
		STATE OF ODISHA		//
195	ABLAPL/0005532/2020	PRAVAKAR BEHERA	AMIT KUMAR NATH	CHOUDWAR /70 /2020
		VS	VS	()
		STATE OF ODISHA		//
196	ABLAPL/0005533/2020	GANDHARBA ROUT	SIBA PRASAD MISHRA	BANKI /128 /2020
		VS	VS	()
		STATE OF ODISHA		//
197	ABLAPL/0005534/2020	ABDUL HANNAN	ARIJEET MISHRA	KEONJHAR SADAR /138 /2020
		VS	VS	()
		STATE OF ODISHA		//
198	ABLAPL/0005535/2020	DEBA @ DEBANANDA DAS	H.N.MOHAPATRA	KUMBHARAPARA /116 /2020
		VS	VS	()
		STATE OF ODISHA		//
199	ABLAPL/0005536/2020	RAMESH CHANDRA MALIK	PARSURAM PANDA	NAUGAON /66 /2019
		VS	VS	()
		STATE OF ODISHA		//
200	ABLAPL/0005537/2020	DINABANDHU MALLIK	SUVASHISH PATTNAIK	DHENKANAL TOWN /398 /2019
		VS	VS	()
		STATE OF ODISHA		//
201	ABLAPL/0005538/2020	RAMANI RANJAN PATEL	SUSANT KUMAR PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
202	ABLAPL/0005539/2020	SUDARSANA ROUT	SAMBEET PATTANAYAK	GOP /124 /2020
		VS	VS	()
		STATE OF ODISHA		//
203	ABLAPL/0005540/2020	PRAKASH CHANDRA SAHU	SAMBEET PATTANAYAK	GOP /124 /2020
		VS	VS	()
		STATE OF ODISHA		//
204	ABLAPL/0005541/2020	HRUSIKESH MAHARANA	GOPAL KRISHNA NAYAK	BHANJANAGAR /172 /1997
		VS	VS	()

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	ABLAPL/0005542/2020	STATE OF ODISHA TAPASA @ TAPAS BEHERA VS	P.R.MISHRA VS	// PURUNABAZAR /81 /2020 ()
206	ABLAPL/0005543/2020	STATE OF ODISHA HRUSIKESH MAHARANA VS	GOPAL KRISHNA NAYAK VS	// BHANJANAGAR /173 /1997 ()
207	ABLAPL/0005544/2020	STATE OF ODISHA JAGANNATH MEHER VS	A.P.BOSE VS	// / /0 ()
208	ABLAPL/0005545/2020	STATE RAJIB KUMAR MAHAKUDA VS	P.K.SAMANTRAY VS	// / /0 ()
209	ABLAPL/0005546/2020	STATE OF ODISHA SANJEET KAR VS	ANIRUDHA DAS VS	// CDA-II /33 /2020 ()
210	ABLAPL/0005547/2020	STATE OF ODISHA BASUDEV SAHOO VS	SURYAKANTA DWIBEDI VS	// DASPALLA /173 /2019 ()
211	ABLAPL/0005548/2020	STATE OF ODISHA TANKADHAR BISOYI VS	DEBASIS TRIPATHY VS	// PAPADAHANDI /45 /2020 ()
212	ABLAPL/0005549/2020	STATE OF ODISHA AJAYA HEMBRAM @ AJAYA KUMAR HEMBRAM VS	MINOJ KUMAR PATI VS	// JALESWAR /278 /2018 ()
213	ABLAPL/0005550/2020	STATE OF ODISHA DIPU SETHY VS	BIJAYA KUMAR RAGADA VS	// MOTANGA /55 /2020 ()
214	ABLAPL/0005551/2020	STATE OF ODISHA TAPAS BARAL VS	DILLIP MOHANTY VS	// MARINE PENTHAKATA /17 /2020 ()
215	ABLAPL/0005552/2020	STATE OF ODISHA GAYA PRASAD BEHERA VS STATE OF ODISHA	P.K.MOHANTY VS	// / /0 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
216	ABLAPL/0005553/2020	RAKESH KUMAR BEHERA VS STATE OF ODISHA	P.K.MOHANTY VS	//0 () //
217	ABLAPL/0005554/2020	MOHAMMAD KHALID ABDULLAH @ KHALIDAMLAN SHAKTI PAUL VS STATE OF ODISHA	VS	KHURDA P.S. /168 /2020 () //
218	ABLAPL/0005555/2020	PRAKASH CHANDRA BARAL VS STATE OF ODISHA	S.K.BHANJADEO VS	KHURDA P.S. /144 /2020 () //
219	ABLAPL/0005556/2020	UPENDRA BHOI VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	SAHID NAGAR P.S. /158 /2020 () //
220	WPC(OAC)/0002360/2001	LAXMIDHAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// () //
221	WPC(OAC)/0002869/2017	SRIMANTA TANDIA VS STATE PROJECT DIRECTOR, O.A.V.S, BHUBANESWAR	M/S.L.K.MOHANTY VS	// () //
222	WPC(OAC)/0002871/2017	JYOTIRANJAN NANDA VS STATE PROJECT DIRECTOR, OAVS,BBSR	M/S.L.K.MOHANTY VS	// () //

# ORISSA HIGH COURT

MISC CASES FILED on :19/05/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	248/2020 RSA/139/2020	PURANDARA DEHURY-MP	SOUMYA RANJAN DAS
2	335/2020 CRLREV/271/2020	MANU ROUT-MP	SARBESWAR BEHERA
3	336/2020 CRLREV/271/2020	MANU ROUT-MP	SARBESWAR BEHERA
4	337/2020 CRLREV/272/2020	ASHOK HARIJAN @ JAGAT-MP	DEBASIS TRIPATHY
5	338/2020 CRLREV/274/2020	PRADEEP KUMAR SETHY-MP	PRASANTA KUMAR SAHOO
6	339/2020 CRLREV/274/2020	PRADEEP KUMAR SETHY-MP	PRASANTA KUMAR SAHOO
7	363/2020 CMP/354/2020	KOCHILESWAR HIGH SCHOOL MANAGING COMMITTEE-MP	H.N.MOHAPATRA
8	364/2020 CMP/355/2020	SAMPAD KUMAR DASH-MP	H.N.MOHAPATRA
9	386/2020 FAO/284/2012	RABINDRA NATH JENA-MP	M/S.CHINMAY CHOUDHURY
10	392/2020 WA/247/2020	ARATI DIKHIT-MP	SIDHANT KUMAR JENA
11	393/2020 WA/248/2020	ODISHA YASHODA SANGHA-MP	SASIM AJITAV PATTNAIK
12	395/2020 WA/249/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
13	396/2020 WA/249/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
14	397/2020 WA/249/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
15	398/2020 WA/246/2020	GEETANJALI KANHAR-MP	B.K.NAYAK
16	399/2020 RVWPET/228/2020	SARAT MAHABHOI-MP	ADV.
17	399/2020 WA/250/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
18	400/2020 RVWPET/229/2020	SARAT MAHABHOI-MP	ADV.
19	400/2020 WA/250/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
20	401/2020 RVWPET/230/2020	SARAT MAHABHOI-MP	ADV.
21	401/2020 WA/250/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
22	402/2020 RVWPET/231/2020	SARAT MAHABHOI-MP	ADV.
23	402/2020 WA/213/2012	DANDAPANI MOHARANA-MP	M/S.GOPAL K.MOHANTY
24	403/2020 RVWPET/232/2020	SARAT MAHABHOI-MP	ADV.
25	404/2020 RVWPET/233/2020	SARAT MAHABHOI-MP	ADV.
26	405/2020	SARAT MAHABHOI-MP	adv.

27	RVWPET/234/2020 406/2020	SARAT MAHABHOI-MP	adv.
28	RVWPET/235/2020 413/2020	SAMIR NAYAK-MP	TAPAS KUMAR ACHARYA
29	BLAPL/2689/2020 415/2020	KARTIKA PRADHAN-MP	MANAS CHAND
30	BLAPL/1696/2020 416/2020	DHRUTI RANJAN MOHANTY-MP	BHAGABAT PRASAD RATH
31	BLAPL/2827/2020 418/2020	GHANASHYAM PRASAD-MP	RAJESH KUMAR MOHAPATRA
32	BLAPL/3234/2020 419/2020	SANTOSH KUMAR PALEI-MP	BANOJA KUMAR PATTNAIK
33	BLAPL/3335/2020 457/2020	PROMOD KUMAR DASH-MP	N.K.MISHRA
34	ABLAPL/5528/2020 548/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	SUBIR SATPATHY
35	MACA/352/2020 549/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	SUBIR SATPATHY
36	MACA/353/2020 550/2020	NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
37	MACA/349/2020 551/2020	NATIONAL INSURANCE CO. LTD.-MP	ANUPAM DASH
38	MACA/355/2020 552/2020	NATIONAL INSURANCE CO. LTD.-MP	ANUPAM DASH
39	MACA/355/2020 601/2020	RABINDRANATH BARIK @ RABINDRA BARIK-MP	PRABHAS CHANDRA JENA
40	CRLMC/1029/2020 602/2020	PABITRA NARAYAN MOHANTY-MP	ARUN KUMAR PATRA
41	CRLMC/1030/2020 632/2020	TIMSEN SAHU-MP	BITAS KU SWAIN
42	CRLA/291/2020 633/2020	TIMSEN SAHU-MP	BITAS KU SWAIN
43	CRLA/291/2020 5644/2020	PRAVAT KUMAR PADHI-MP	SUSHANTA KUMAR MISHRA
44	WP(C)/12410/2020 5645/2020	ASESH MISHRA-MP	SIDHESWAR MALLIK
45	WP(C)/12126/2020 5646/2020	SARAT CHANDRA SAMAL-MP	SUBIR PALIT
46	WP(C)/12412/2020 5647/2020	DHRUBA CHARAN SAHOO-MP	SIDHESWAR MALLIK
47	WP(C)/12413/2020 5648/2020	CHITTARANJAN MANGARAJ-MP	M.PRATAP @ P.K. MOHAPATRA
48	WP(C)/12414/2020 5650/2020	DANDAPANI VADATYA-MP	ANJAN KUMAR BISWAL
49	WP(C)/12415/2020 5651/2020	M/S.MERICA AGRO PRODUCTS PVT.LTD-MP	SASIM AJITAV PATTNAIK
50	WP(C)/12418/2020 5652/2020	SURESH KATUAL-MP	L.K.MOHANTY
51	WP(C)/12419/2020 5653/2020	KHETRAMANI MUDULI-MP	SARBESWAR BEHERA
52	WP(C)/12420/2020 5654/2020	MUKTAR KHAR-MP	MANOJ KUMAR MOHANTY
53	WP(C)/12421/2020 5655/2020	MAYADHAR SWAIN-MP	M.R.PADHI
54	WP(C)/12422/2020 5656/2020	AKHILABANDHU SAHOO-MP	M/S.ADITYA KUMAR MOHAPATRA
55	WP(C)/20958/2019 5657/2020	BISHNU MISHRA-MP	BUDHADEV ROURAY
56	WP(C)/12426/2020 5658/2020	BABURAM BAHADUR-MP	S.P.NATH
57	WP(C)/12427/2020 5659/2020	BABURAM BAHADUR-MP	S.P.NATH
	WP(C)/12427/2020		

58	5660/2020 WP(C)/12431/2020	JAGANNATH PARIDA-MP	PRAVASH CH.JENA
59	5661/2020 WP(C)/11266/2020	AMULYA KUMAR PANDA-MP	DAYANIDHI MISHRA
60	5662/2020 WP(C)/20235/2019	NABAKRUSHNA KAR-MP	M/S.AMIT KUMAR NATH
61	5663/2020 WP(C)/12432/2020	SUNAKAR PRADHAN-MP	DEBA RANJAN MOHAPATRA
62	5664/2020 WP(C)/12356/2020	SUSIL KUMAR SAMAL-MP	SAMEER KUMAR DAS
63	5665/2020 WP(C)/12433/2020	DR.ATUL KRUSHNA MOHANTY-MP	RAMAKANT MOHANTY
64	5666/2020 WP(C)/12434/2020	ARUN KUMAR ACHARYA-MP	ARUN KUMAR PATRA
65	5667/2020 WP(C)/12435/2020	M/S.ORIENSOL SYSTEMS PVT LTD-MP	TAPAN KUMAR SAHOO
66	5668/2020 WP(C)/12437/2020	ANJAN KUMAR SAHOO-MP	DAYANIDHI MISHRA
67	5669/2020 WP(C)/12438/2020	M/S.RAM KUMAR AGRAWAL ENGINEERS PVT.LTD-MP	PRABODHA CH.NAYAK
68	5670/2020 WP(C)/2601/2019	SANJIB KUMAR MOHANTY-MP	M/S.RAGUNATH BISWAL
69	5672/2020 WP(C)/12439/2020	SAROJ KUMAR NAG-MP	BIJAY KUMAR DASH
70	5673/2020 WP(C)/12440/2020	PRAKASH KUMAR SWAIN-MP	MANMAYA KUMAR DASH
71	5674/2020 WP(C)/12441/2020	DURYODHAN SAMAL-MP	MANOJA KUMAR KHUNTIA
72	5675/2020 WP(C)/12442/2020	RAMA PANI-MP	SUMANTA KUMAR NAYAK
73	5677/2020 WP(C)/4154/2016	RAMESH NAYAK-MP	MR.SIDHARTH P.DAS A
74	5678/2020 WP(C)/12458/2020	M/S.GURU KRIPA TRANSPORT AND LOGISTICS-MP	AVIJIT PATNAIK
75	5679/2020 WP(C)/12391/2020	SUSANTA KUMAR TARAI-MP	SOMANATH MISHRA
76	5680/2020 WP(C)/12459/2020	MANAS RANJAN SWAIN-MP	M/S.BIPLAB MOHANTY
77	5681/2020 WP(C)/12460/2020	PRESIDENT, VILLAGE COMMITTEE-MP	M/S.HIMANSHU SEKHAR MISHRA
78	5682/2020 WP(C)/12460/2020	PRESIDENT, VILLAGE COMMITTEE-MP	M/S.HIMANSHU SEKHAR MISHRA
79	5683/2020 WP(C)/12460/2020	PRESIDENT, VILLAGE COMMITTEE-MP	M/S.HIMANSHU SEKHAR MISHRA
80	5684/2020 WP(C)/12462/2020	SUDARSHAN BAG-MP	DHIRENDRA KUMAR MOHAPATRA
81	5685/2020 WP(C)/12463/2020	SHIVARAM PRADHAN-MP	SUSANT KUMAR PRADHAN
82	5686/2020 WP(C)/12467/2020	KUMARI JHADIA-MP	DEBASIS TRIPATHY
83	5687/2020 WP(C)/12468/2020	PRANBANDHU DHAL-MP	KRUSHNA CH.DASH
84	5688/2020 WP(C)/12470/2020	SITANATH JENA-MP	M/S.B.K.BEURA
85	5689/2020 WP(C)/12472/2020	PURNA CHANDRA MISHRA-MP	M/S.SIDHARTH PRASAD DAS
86	5690/2020 WP(C)/12473/2020	KABIRAJ BEHERA-MP	M/S.A.PATTANAIAK
87	92/2020 CONTC/174/2020	ANIT KUMAR DAS-MP	
88	414/2020 BLAPL/908/2019	MONALISHA SENAPATI-MP	
89	417/2020	HIMANSU SEKHAR NAYAK-MP	

90	BLAPL/7160/2019 454/2020	ANANTA PRASAD MEHER-MP
91	ABLAPL/2653/2020 455/2020	BENUDHAR SAHOO-MP
92	ABLAPL/4362/2020 456/2020	RAMAKANTA SAHOO-MP
93	ABLAPL/5073/2020 603/2020	RAMA PALA@PAL-MP
94	CRLMC/613/2020 5649/2020	BIJAY KUMAR BEHERA-MP
95	WP(C)/8103/2020 5671/2020	RAJENDRA ORAM-MP
96	WP(C)/2092/2020 5676/2020	BIBEKANANDA PATRA-MP
	WP(C)/21303/2016	